

**Central Administrative Tribunal
Principal Bench**

**CP - 170/2018
OA - 3588/2014**

New Delhi, this the 1st day of October, 2018

**Hon'ble Mr. K.N. Srivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Naveen Kumar, Age – 35 yrs.
S/o Daryan Singh
R/o P-13, Pana Paposiya
Narela, Delhi – 40.

....Petitioner

(By Advocate : Mr.Sachin Chauhan)

Versus

1. Sh. AshimKhurana
Chairman
S.S.C.
Block No. 12, CGO Complex
Lodhi Road, New Delhi – 3.
2. Sh. Amulya Patnaik
Commissioner of Police
Delhi Police
Police Headquarter
MSO Building, New Delhi.

....Respondents

(By Advocate :Ms. Harvinder Oberoi for respondent No.1 –
None for respondent No.2)

ORDER (ORAL)

Mr. K.N. Srivastava, Member (A)

This C.P. has been filed for alleged non-compliance of the Tribunal's order dated 25.02.2015 in OA No. 3543/2014 together with six other OAs, including OA No.3588/2014. The direction of the Tribunal was that merit list should be drawn combining the written

and interview marks and without insisting on minimum qualifying marks in the interview and further direction was to issue offer of appointment on the basis of revised merit list.

2. Ms. Harvinder Oberoi, learned counsel for respondent No.1 - Staff Selection Commission (SSC) has placed on record a copy of offer of appointment letter dated 27.09.2018 to the petitioner for his appointment as Sub-Inspector (Executive) in Delhi Police.

3. In view of it, we are satisfied that the order of the Tribunal has been complied with and as such, this CP has become infructuous. Accordingly, it is closed and notices issued to the respondents stand discharged.

(S.N. Terdal)
Member (J)

(K.N. Srivastava)
Member (A)

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